

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.226
CP/38(AHM)2021

Proceedings under Section 272 of Co. Act, 2013

IN THE MATTER OF:

Vikram Pratap Singh & Anr

.....Applicant

.....Respondent

Order delivered on: 18/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

None present for applicant. Since long, applicant is not appearing in the matter, hence, matter is dismissed for non-prosecution. In view of the same, CP 38 of 2021 is disposed of.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)